

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 552/98

Wednesday this the 20th day of December, 2000.

CORAM

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

M. Sasikumar
S/o Late Kunhikannan
'Vijayalayam'
Iyyad P.O., Quilandy
Kozhikode District.

...Applicant

By advocate Mr. Sivan Madathil (Absent)

Versus

1. Union of India
represented by Secretary
to Government
Department of Posts,
New Delhi.
2. The Chief Postmaster General
Kerala Circle
Trivandrum.
3. The Superintendent of Post Offices
Vadakara Division
Calicut District.
4. The Sub Divisional Inspector (Postal)
Quilandy Sub Division
Quilandy - 673 305.
5. Employment Officer
Quilandy
Calicut District.
6. Employment Officer
Balusseri
Calicut District.
7. Mr.T.P.Balan
Extra Departmental Delivery Agent
Thadaparambil House
Post Iyyad.

...Respondents

By advocate Mr.K.Shri Hari Rao, ACGSC

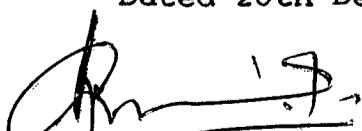
The application having been taken up today, this the 20th day of December, 2000, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M.SIVADAS, JUDICIAL MEMBER

None for the applicant. On the last hearing date also, counsel for the applicant was absent. Accordingly the Original Application is dismissed for default.

Dated 20th December, 2000.


G.RAMAKRISHNAN
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

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